

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1136
ANSWERED ON:04.03.2010
TAXES IN TEXTILE INDUSTRY
Shantha J.

Will the Minister of TEXTILES be pleased to state:

(a) the average annual turnover of the textile industry, segment-wise; and

(b) the details of various taxes/cess being imposed on it alongwith the rate at which those taxes/cess are being imposed presently at various levels of textile industry, segment-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAGA LAKSHMI)

(a): The estimated average annual turnover for the different sectors for the last 3 years is as under:

Segment wise estimated turnover (Rs. Crore)			
Segment	2006-07	2007-08	2008-09

Powerloom	39524	41254	39977
Textile Mills	53131	55064	51871
Ready Made Garments	100514	105477	103483

(b): The details of present rate of Excise duty for textile industry is as under:

EXCISE DUTY STRUCTURE FOR MAJOR ITEMS OF TEXTILE INDUSTRY

(%Advl.)	
ITEMS	Basic Excise Duty#

NATURAL FIBRE	
COTTON	NIL
WOOL	NIL
FLAX	NIL
RAW MATERIAL FOR MAN-MADE FIBRE / YARN	
DMT, PTA	10
MEG	10
ACRYLONITRIL	10
CAPROLACTUM	10
PARAXYLENE	10
WOOD PULP	NIL
YARN	
COTTON YARN	@4
SPUN YARN	@10
BLENDED YARN	@10
WOOLEN YARN	@10
FIBRE/FILAMENT	
POLYESTER STAPLE FIBRE	10
ACRYLIC STAPLE FIBRE	10
VISCOSE STAPLE FIBRE	10
POLYESTER FILAMENT YARN	10
VISCOSE FILAMENT YARN	10
NYLON FILAMENT YARN	10
FABRIC	
COTTON FABRICS	@4
OTHER FABRICS	@10
GARMENTS	

COTTON GARMENTS	@4
OTHER GARMENTS	@10
MADEUPS	
COTTON MADEUPS	@4
OTHER MADEUPS	@10

Note @ Zero duty without CENVAT Credit facility / optional duty
In addition 3% education Cess on basic excise duty is also applicable
The details of state and local level taxes are not available.